

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P. NO. 220 of 1995

in
O.A. NO. 1417 of 1995

New Delhi this the 14th day of November, 1995.

HON'BLE SHRI N. V. KRISHNAN, ACTING CHAIRMAN

HON'BLE SHRI D. C. VERMA, MEMBER (J)

Sat Pal S/O Prem Singh,
Head Clerk,
Northern Railways,
General Store, Shakurbasti,
New Delhi.

... Petitioner

(By Advocate Shri K. B. Chatterjee, though none
present)

-Versus-

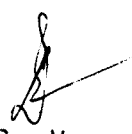
Shri P. D. Gupta,
Deputy Controller of Stores,
Northern Railway,
General Stores, Shakurbasti,
New Delhi.

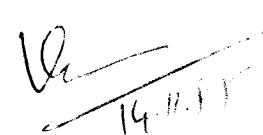
... Respondents

O R D E R (ORAL)

Shri N. V. Krishnan, Act. Chairman :-

None present for the petitioner though called twice. None appeared on 24.10.1995 either. In the circumstances, the contempt petition is dismissed in default.


(D. C. Verma)
Member (J)


(N. V. Krishnan)
Acting Chairman

/as/